

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**LOK SABHA**  
**UN STARRED QUESTION NO. 2786**  
TO BE ANSWERED ON 17.03.2023

**ANGANWADI BUILDINGS**

2786. SHRI BALAK NATH:  
SHRI SUMEDHANAND SARASWATI:  
SHRIMATI RANJEETA KOLI:  
DR. MANOJ RAJORIA:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- a. the number of Anganwadi centres in Rajasthan which do not have their own buildings, district-wise;
- b. the details of the Anganwadi buildings sanctioned in the last three years;
- c. the number of such Anganwadi centres for which buildings have been sanctioned but construction work has not been started yet along with the reasons therefor;
- d. whether the Union Government has fixed any time limit to start the said work; and
- e. if so, the details thereof?

**ANSWER**

MINISTER OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI SMRITI ZUBIN IRANI)

(a) As reported by the State of Rajasthan, the number of Anganwadi Centres (AWCs) which do not have their own buildings, district-wise, is annexed.

(b) to (e) An amount of Rs.1297.02 crore was released to States/UTs for construction of 1,15,348 AWC buildings in Convergence with MGNREGS, out of which construction of 57,021 has been completed upto 31.12.2021 and construction of 58,327 AWC buildings is under progress. Anganwadi Services Scheme (under Saksham Anganwadi and Poshan 2.0) is a Centrally Sponsored Scheme and the administration, management & monitoring regarding implementation of the Scheme is being done by the concerned State Government/UT Administration. Fixation of timeline for construction of AWC buildings is not feasible due to State-specific issues such as land issues, non-identification of land, non-finalisation of land etc. The Anganwadi Services Scheme has now been subsumed under Saksham Anganwadi and Poshan 2.0. In order to resolve the issue and speed-up the pace of construction of AWCs, under the revised Scheme, the cost sharing ratio has been restored to its original norms prevailing prior to November 2017 i.e. GOI contribution of Rs.2 lakh per AWC on the extant cost sharing ratio (60:40 for States/UT with Legislature; 90:10 for NE & Himalayan States; and 100:0 for UTs without Legislature). The Govt. of India share is also being released upfront instead of earlier practice of release on reimbursement basis. Further, under convergence with MGNREGS, for construction of Anganwadi centres, the cost norms have been revised from @Rs.7 lakh per AWC to @Rs.12 lakh per AWC wherein Rs.8.00 lakh would be provided under MGNREGS, Rs.2.00 lakh under 15<sup>th</sup> FC (or any other untied funds) and Rs.2.00 lakh per AWC to be shared between Centre and States/UTs in the prescribed cost sharing ratio.

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**ANNEXURE**

**Annexure Referred In Reply to Part (a) of Lok Sabha Un-Starred Question No.2786 for answer on 17.03.2023 raised by Shri Balak Nath, Shri Sumedhanand Saraswati, Shrimati Ranjeeta Koli and Dr. Manoj Rajoria regarding “Anganwadi Buildings” indicating district-wise number of AWCs which do not have their own buildings**

**District-wise number of AWCs which do not have their own buildings in the State of Rajasthan**

S.No	District Name	Number of operational AWCs	Number of AWCs which do not have their own building
1	Ajmer	1968	876
2	Alwar	3447	2743
3	Banswara	2119	607
4	Baran	1618	1003
5	Barmer	3544	1383
6	Bharatpur	2082	1684
7	Bhilwara	2217	838
8	Bikaner	1502	962
9	Bundi	1205	887
10	Chittorgarh	1782	545
11	Churu	1677	995
12	Dausa	1354	1049
13	Dholpur	1033	493
14	Dungarpur	2117	992
15	Ganganagar	1973	1183
16	Hanumangarh	1247	918
17	Jaipur	4282	3662
18	Jaisalmer	804	364
19	Jalore	1758	869
20	Jhalawar	1510	489
21	Jhunjhunu	1595	1103
22	Jodhpur	2530	1425
23	Karauli	1309	746
24	Kota	1274	1030
25	Nagaur	2871	2166
26	Pali	1834	908
27	Pratapgarh	1239	357
28	Rajsamand	1167	231
29	Sawai Madhopur	1118	564
30	Sikar	2139	1612
31	Sirohi	872	383
32	Tonk	1486	678
33	Udaipur	3175	1053
<b>Total</b>		<b>61848</b>	<b>34798</b>

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